

**HIGH COURT OF SIKKIM  
GANGTOK**

No.: 06 Judl./HCS

Date: 07/07/2022

**NOTIFICATION**

It is hereby notified for general information that during the ensuing special vacation of the High Court of Sikkim, with effect from 11<sup>th</sup> to 22<sup>nd</sup> July, 2022, urgent matters, if any, will be listed for hearing before the Hon'ble Senior Judge available in the station.

**By Order.**

Sd/-  
(K.W.Bhutia)  
**REGISTRAR GENERAL**

Memo No.: 3400-14 /Judl./HCS

Date: 07/07/2022

Copy to:

1. The Registrar (Judicial Service) and Officer on Special Duty (OSD) to Hon'ble the Chief Justice.
2. The Central Project Coordinator, eCourts Project, High Court of Sikkim.
3. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice and the Deputy Registrar-cum-Private Secretary to Hon'ble the Chief Justice.
4. The Additional Registrar-cum-Principal Private Secretary to Hon'ble Judge.
5. The Deputy Registrar-cum-Private Secretary to Hon'ble Judge.
6. The Reader to Hon'ble the Chief Justice /Hon'ble Judges.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Advocate General, Office of the Advocate General, Gangtok.
9. The Additional Advocate General, Office of the Advocate General, Gangtok.
10. The President, High Court Bar Association, Gangtok.
11. The President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
12. The President, Bar Association of Namchi, South Sikkim.
13. The Assistant Solicitor General of India, Gangtok.
14. All Section In-Charge, High Court of Sikkim.
15. The Computer Section, High Court of Sikkim for uploading in the website.
16. File
17. Guard file .
18. Notice Board.

  
(Jyoti Kharka)  
**REGISTRAR**